

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Chief Justice's Secretariat)

ORDER

No. 265 of 2023/PSY

Dated: 10-03-2023.

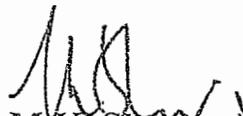
Consequent upon the promotion of Section Officers to the post of Chief Administrative Officers in Subordinate Judiciary of UT of J&K in the Pay Level-8 (47600-151100), vide High Court Order No. 258 of 2023/Psy dated 09.03.2023, the following transfers and postings of the promotees are hereby made in the interest of administration:

1. Sh. Mohd. Shafi Parray, Section Officer (Reader), in the Court of Pr. District & Sessions Judge, Srinagar upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court Pr. District & Sessions Judge, Kishtwar against the available vacancy.
2. Sh. Mohd. Yousuf Shah, Section Officer (Admn.), in the Court of Pr. District & Sessions Judge, Kupwara upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court Pr. District & Sessions Judge, Baramulla against the available vacancy.

Note:-

- 1) Ld. Pr. District & Sessions Judges shall ensure that promotees are relieved within 10 days from the date of issuance of this Order and shall report compliance.

(By Order of Hon'ble the Chief Justice).

  
(M.K. Sharma) 10/03/2023

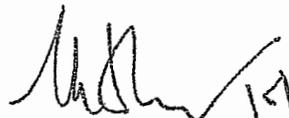
Principal Secretary to  
Hon'ble the Chief Justice

No. 43-49/PSY-644

Dated: 10-03-2023.

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu  
.....for information
3. Pr. District & Sessions Judge, Srinagar/Kupwara/Kishtwar/Baramulla  
.....for information and necessary action.
4. Director Finance, High Court of J&K and Ladakh, Jammu, for information
5. Chief Librarian, High Court of J&K and Ladakh Jammu/Srinagar for keeping record of the same.
6. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the High Court website.
7. Order File.

  
10/03/2023

Principal Secretary to  
Hon'ble the Chief Justice